NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H. KARTHEK SESHABPE V. HARC KUMAR EN QUER & THEMBS

For petitioner

1, H. L

2) VADRARTHIR

for R, R, eR,

V m. woulk

Romaliyan I Associates.

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R4 & R5 present. No representation on behalf of other respondents. Counsel for R1, R4 & R5 stated that the matter is sub judice before the Hon'ble High Court of Madras. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)